

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN & CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1621**  
TO BE ANSWERED ON 11.02.2022

**SCHEMES FOR ANGANWADI WORKERS**

1621. SHRI SUNIL KUMAR SONI:  
SHRI VIVEK NARAYAN SHEJWALKAR:  
SHRI VIJAY BAGHEL:  
SHRI ARUN SAO:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is implementing any scheme for the Anganwadi Workers and if so, the details thereof;
- (b) whether the Government is implementing/ proposes to implement any scheme such as granting smart phone/tablet to Anganwadi Workers, if so, the details thereof;
- (c) the manner in which smart phones/tablets are likely to be beneficial for Anganwadi Workers/Assistants;
- (d) the number of smart phones/tablets granted to Anganwadi Workers under the above said scheme so far, State/UT-wise including Chhattisgarh; and
- (e) whether the Government has constituted any Committee for the review of different kinds of benefits including honorarium provided to the staff working in Anganwadi Kendras and if so, the details thereof?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) Anganwadi Services is one of the flagship programmes of the Government of India providing early childhood care and development of the beneficiaries i.e children in the age group of 0-6 years, pregnant women and lactating mothers through a large network of Anganwadi workers (AWW) and Helpers (AWH). The following benefits are being provided to the Anganwadi Workers and Helpers:

- The AWWs and AWHs are paid fixed honorarium per month as decided by the Government from time to time. The Government has enhanced the honorarium w.e.f. 01.10.2018 to AWWs from ₹ 3,000/- to ₹ 4,500/- per month; AWWs at mini-AWCs from ₹ 2,250/- to ₹ 3,500/- per month; AWHs from ₹ 1,500/- to ₹ 2,250/- per month; and introduced performance linked incentive of ₹ 250/- per month to AWHs and @ ₹ 500/- per month to AWWs.

- In addition to the honorarium paid by the Government of India, most of the States/UTs are also giving monetary incentives to these workers out of their own resources.
- Leave: AWWs/AWHs are allowed paid absence of 180 days of maternity leave and 20 days annual leave.
- Award: In order to motivate AWWs/and give recognition to good voluntary work, a Scheme of Award for AWWs has been introduced, both at the National and State level. The Award comprises Rs.50,000/- cash and a Citation to AWW and Rs.40,000/- to AWHs.
- Uniform: Government has made a provision for a set of two Uniform (saree/suit per annum @ Rs.500/- each).
- State Governments/UT Administrations have been requested to encourage eligible AWWs/AWHs to get themselves enrolled under the Pradhan Mantri Shram Yogi Mandhan (PM-SYM) Pension Scheme on voluntary basis in order to get assured monthly pension on attaining the age of 60 years.
- Pradhan Mantri Garib Kalyan Package (PMGKP) Insurance Scheme for Health Care Workers fighting COVID-19 with personal accident cover of Rs. 50 Lakh has also been extended to Anganwadi Workers/Helpers who may have been in direct contact and care of COVID-19 patients and may be at risk of being impacted by this, subject to fulfillment of the certain conditions.

(b) to (d) Under POSHAN Abhiyaan, Aanganwadi workers (AWWs) have been technologically empowered with the provision of smartphones procured through Government e-Market (GeM) for efficient service delivery. A total of 11.03 lakhs Smartphones have been procured by States/UTs which includes the State of Chhattisgarh. The State/UT wise details of Smartphones procured is at **Annexure I**.

The mobile application of POSHAN Abhiyaan digitizes and automates physical registers used by Aanganwadi workers. This saves the time of AWWs and AWHs, and improves the quality of their work while simultaneously allowing them real-time monitoring.

(e) At present, no Committee has been constituted for the review of different kinds of benefits including honorarium provided to the staff working in Anganwadi Kendras.

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## Annexure I

Statement referred in Part (b) to (d) of the Lok Sabha Unstarred Q.No 1621 for answer on 11.02.2022 by SHRI SUNIL KUMAR SONI: SHRI VIVEK NARAYAN SHEJWALKAR: SHRI VIJAY BAGHEL: SHRI ARUN SAO: regarding Schemes for Anganwadi workers

### STATUS REPORT OF SMARTPHONE PROCUREMENT:

Sl.	States/UTs	Available in State/UT
1	ANDAMAN & NICOBAR ISLANDS	795
2	ANDHRA PRADESH	61005
3	ARUNACHAL PRADESH	149
4	ASSAM	67410
5	BIHAR	121174
6	CHANDIGARH	496
7	CHHATTISGARH	29942
8	D & N HAVELI and DAMAN & DIU	444
9	DELHI	11500
10	GOA	1413
11	GUJARAT	58261
12	HARYANA	0
13	HIMACHAL PRADESH	20725
14	JAMMU & KASHMIR	31174
15	JHARKHAND	12399
16	KARNATAKA	72049
17	KERALA	36435
18	LADAKH	1300
19	LAKSHADWEEP	80
20	MADHYA PRADESH	27817
21	MAHARASHTRA	120685
22	MANIPUR	2600
23	MEGHALAYA	3640
24	MIZORAM	2479
25	NAGALAND	4409
26	ODISHA	81165
27	PUDUCHERRY	939
28	PUNJAB	0
29	RAJASTHAN	22887
30	SIKKIM	1442
31	TAMIL NADU	59488
32	TELANGANA	38984
33	TRIPURA	10735
34	UTTAR PRADESH	177916
35	UTTARAKHAND	21809
36	WEST BENGAL	0
TOTAL		1103746

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